

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) (INSOLVENCY) NO.533 OF 2019**

**In the matter of:**

**MSTC Ltd**

**Appellant**

**Vs**

**SPS Steel Rolling Mills Ltd & Ors**

**Respondents**

**Present:**

**For Appellant :Mr Abhijeet Sinha, Ms Pallavi Pratap and Mr Saikat Sarkar, Advocates**

**Ms Nisha, Mr. Nikhil Mathur, Advocate for R2.**

**ORDER**

**15.07.2019**- Let this appeal be listed for admission tomorrow i.e. **16.7.2019** within five cases when similar matters are likely to be listed.

(Justice S.J. Mukhopadhaya)  
Chairperson

(Balvinder Singh)  
Member (Technical)

(Kanthi Narahari)  
Member (Technical)

Bm/su